



FORM G (EXTENSION OF TIME) INVITATION FOR EXPRESSION OF INTEREST FOR VARSACE APPARELS PRIVATE LIMITED OPERATING IN MANUFACTURING OF GARMENTS SUCH AS ETHNIC KURTIES, WESTERN TOPS, WESTERN SHIRTS, DENIMS, AND SKIRTS ETC. (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SI.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. VARSACE APPARELS PRIVATE LIMITED PAN NO.-AAECV8696G CIN No.-U17291WB2014PTC203055
2.	Address of the registered office Regent Garment & Apparel Park Block-2, Unit No-101, Jessore Road (E), Po-Bamangachhi Barasat, 24 Pgns(N), Kolkata, West Bengal, India - 700124
3.	URL of website https://varsace-apparels.linkconnect.in/
4.	Details of place where majority of fixed assets are located Factory Address: Regent Garment & Apparel Park Block-2, Unit No-101 & 102, Jessore Road(E), Po-Bamangachhi Barasat, 24 Pgns(N), Kolkata, West Bengal, India - 700124.
5.	Installed capacity of main products/ services Installed capacity-374400 pcs (as on 30.04.2025)
6.	Quantity and value of main products/ services sold in last financial year Production Capacity-194848 pcs (as on 30.04.2025) Sales FY 2023-2024 Rs 9,06,37,714.25 Factory Unit is lying closed since June 2025.
7.	Number of employees/ workmen NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Please write an email to cirp.varsace@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Please write an email to cirp.varsace@gmail.com to seek further details.
10.	Last date for receipt of expression of interest 16/04/2026, Extended: 06/05/2026
11.	Date of issue of provisional list of prospective resolution applicants 21/04/2026, Extended: 11/05/2026
12.	Last date for submission of objections to provisional list 26/04/2026, Extended: 16/05/2026
13.	Date of issue of final list of prospective resolution applicants 01/05/2026, Extended: 21/05/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 03/05/2026, Extended: 23/05/2026
15.	Last date for submission of resolution plans 02/06/2026, Extended: 22/06/2026
16.	Process email id to submit Expression of Interest cirp.varsace@gmail.com
17.	Details of the corporate debtor's registration status as MSME. Yes
SD/- Rachna Jhunjunwala, Resolution Professional In the matter of Varsace Apparels Private Limited IBBI/IPA-001/P00389/2017-18/10707 AFA Valid upto: 31-12-2026 Siddha Weston, 9 Weston Street, Suite no 134, Kolkata, West Bengal, 700013 Correspondence email id: cirp.varsace@gmail.com Registered Email: egress.rac@gmail.com	
Date: Kolkata Place: 21/04/2026	

ফর্ম জি (সময়সীমা বৃদ্ধি)	
ভারসেস অ্যাপারেলস প্রাইভেট লিমিটেড-এর জন্য আগ্রহ প্রকাশের আমন্ত্রণ এথনিক কুর্তি, ওয়েস্টার্ন টপস, ওয়েস্টার্ন শার্ট, ডেনিম এবং স্কার্ট ইত্যাদির মতো পোশাক উৎপাদনে কর্মরত। (ইনসলভেন্সি অ্যান্ড ব্যালুপ্টিসি বোর্ড অফ ইন্ডিয়া (কর্পোরেট ব্যক্তিদের জন্য ইনসলভেন্সি রেজোলিউশন প্রক্রিয়া) প্রবিধান, ২০১৬-এর ৩৬এ প্রবিধানের উপ-প্রবিধান (১)-এর অধীনে	
ক্রম	প্রাসঙ্গিক বিবরণ
১.	প্যান এবং সিআইএন/এলএলপি নম্বর সহ কর্পোরেট দেবাদারের নাম:
২.	নিবন্ধিত কার্যালয়ের ঠিকানা:
৩.	ওয়েবসাইটের ইউআরএল:
৪.	স্থায়ী সম্পদের বেশিরভাগ অংশ যেখানে অবস্থিত সেই স্থানের বিবরণ:
৫.	প্রধান পণ্য/পরিষেবার স্থাপিত ক্ষমতা:
৬.	গত আর্থিক বছরে বিক্রিত প্রধান পণ্য/পরিষেবার পরিমাণ এবং মূল্য:
৭.	কর্মচারী/শ্রমিকদের সংখ্যা:
৮.	দুই বছরের সর্বশেষ উপলব্ধ আর্থিক বিবরণী (তফসিল সহ), পাওনাদারদের তালিকা সহ আরও অন্যান্য বিবরণ এই ইউআরএল-এ উপলব্ধ:
৯.	কোডের ধারা ২৫(২)(এইচ)-এর অধীনে রেজোলিউশন আবেদনকারীদের যোগ্যতা এই ইউআরএল-এ উপলব্ধ:
১০.	আগ্রহ প্রকাশ গ্রহণের শেষ তারিখ:
১১.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের অস্থায়ী তালিকা জারির তারিখ:
১২.	অস্থায়ী তালিকার প্রতি আপত্তি জমা দেওয়ার শেষ তারিখ:
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা জারির তারিখ:
১৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের কাছে তথ্য স্মারকলিপি, মূল্যায়ন ম্যাট্রিক্স এবং রেজোলিউশন পরিকল্পনার অনুরোধ জারির তারিখ:
১৫.	রেজোলিউশন পরিকল্পনা জমা দেওয়ার শেষ তারিখ:
১৬.	আগ্রহ প্রকাশ জমা দেওয়ার প্রক্রিয়া ইমেল আইডি:
১৭.	এমএসএমই হিসাবে কর্পোরেট দেনাদারের নিবন্ধকরণের স্থিতির বিবরণ:
স্বা/- রচনা বুনবুনওয়াল, রেজোলিউশন প্রফেশনাল ভারসেস অ্যাপারেলস প্রাইভেট লিমিটেড-এর বিষয়ে আইবিবিআই/আইপিএ-০০১/পি০০৩৮৯/২০১৭-১৮/১০৭০৭ সিদ্ধা ওয়েস্টন, ৯ ওয়েস্টন স্ট্রিট, স্যুট নং ১৩৪, কলকাতা, পশ্চিমবঙ্গ, ৭০০০১৩ যোগাযোগের ইমেল আইডি: cirp.varsace@gmail.com এএফএ বৈধতার মেয়াদ: ৩১-১২-২০২৬ নিবন্ধিত ইমেল: egress.rac@gmail.com	
তারিখ: কলকাতা স্থান: ২১/০৪/২০২৬	